

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.02
C.P. (IB) No.158/BB/2023

IN THE MATTER OF:

Mr.Sheshagiri Mahesh & others ... Petitioner
Vs.
Shapos Services Private Limited ... Respondent

Order under Section 7 of I & B Code, 2016

Order delivered on 09.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Arkaparva. G.V
For the Respondent: Shri Sukrit Kapoor

ORDER

1. Heard the Ld. Counsel for the Petitioner and Respondent.
2. The Respondent Counsel stated that the copy of the judgements filed by the Petitioner is not yet served on them. Therefore, the Petitioner counsel is directed to serve the copy of the judgements on the Respondent within three days. List the case on **30.08.2024.**

Sd/-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-

(K. BISWAL)
MEMBER (JUDICIAL)